

COURT-I

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 317 of 2013

Dated : 27th November, 2013

**Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member**

M/s T.S. Alloys Ltd.

.... Appellant(s)

Versus

**Odisha Electricity Regulatory
Commission & Ors.**

.... Respondent(s)

Counsel for the Appellant(s) : Mr. Ashok Kr. Parija, Sr. Adv.
Mr. R.M. Patnaik
Mr. P.P. Mohanty
Mr. Shusan

ORDER

Admit. Issue notice to the Respondents returnable on 03.01.2014. Dasti service is permitted. Registry is also directed to issue notice to the Respondents.

Post the matter on **03.01.2014.**

**(Rakesh Nath)
Technical Member**

**(Justice M. Karpaga Vinayagam)
Chairperson**

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